

Annexure-8

Name of the corporate debtor: Upscalio India Private Limited

Date of commencement of CIRP: 05th April, 2024 (Copy of order received on 08th June 2024)

List of creditors as on: 16.07.2024

List of Operational Creditors (Other than Workman & Employees)

S.No	Name of the Operational Creditor	Details of claim received		Details of Claim Admitted							Amount of Contingent claim	Amount of any mutual dues, that may be set off (In Rs.)	Amount of Claim not admitted (In Rs.)	Amount of claim under Verification (In Rs.)	Remarks, if any	Admitted/Rejected/Under Process
		Date of Receipt	Amount Claimed (Rs.)	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Security Interest, if any	Amount covered by Guarantee (In Rs.)	Whether related Party	% of voting Share in CoC						
1	BDO India LLP	19.04.2024	5,08,295.62	0	Unsecured	NA	NA	-	No	-	0	-	508295.62	-	As per books of accounts of the corporate debtor and information received from from the corporate debtor, all the dues of BDO India Ltd were paid off and there is not outstanding dues as on 05.04.2024	Rejected
2	CEVA Logistics India Private Limited	16.05.2024	1,08,86,665.00	0	Unsecured	NA	NA	-	No	-	1,08,86,665.00	-	-	-	The claim is being processed as the corporate debtor disputed the amount claimed by the claimant. The same will be updated on receipt of the calculation from the Corporate Debtor. The Claimant had issued a Notice under arbitration for which the Corporate Debtor had not replied thereafter the CIRP Commenced against the Corporate Debtor.	Under Process
			1,13,94,960.62	-							1,08,86,665.00		508295.62			

